

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5079
ANSWERED ON:27.04.2010
PLANT VARIETY PROTECTION AND FARMERS RIGHTS ACT
Mani Shri Jose K.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is granting protection to varieties of plants under the Plant Variety Protection and Farmers Rights Act, 2001;
- (b) if so, the details thereof;
- (c) the details of applications received for registration of plant varieties under the Act; and
- (d) the names of crops for which applications were filed?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Yes, Madam. The Protection of Plant Varieties and Farmer's Rights Authority (PPV&FRA) has already notified 21 species covering 17 crops namely Bread Wheat, Rice, Maize, Sorghum, Pearl Millet, Chickpea, Pigeon pea, Green gram, Black gram, Field pea, Kidney bean, Lentil, Cotton, Jute, Sugarcane, Turmeric and Ginger for granting plant variety protection after completion of various requirements under the Plant Protection Varieties and Farmers Rights (PPV & FR) Act, 2001.

(c)&(d): The Protection of Plant Varieties and Farmers' Rights Authority had received 1682 applications till 31st March, 2010 for registration of plant varieties in crops namely Bread wheat, Rice, Maize, Sorghum, Pearl Millet, Chickpea, Pigeon pea, Green gram, Black gram, Field pea, Kidney bean, Lentil, Cotton, Jute, Sugarcane.